

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7950/2014

MUJAMMIL & ANR. Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)

(with appln. (s) for bail and impleadment and permission to file additional documents and office report)

Date : 18/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Imtiaz Ahmed, Adv.
M/s. Equity Lex Associates, Adv.

For Respondent(s)

Mr. Abhishth Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has yet to file counter affidavit. Be
filed within four weeks time as last opportunity.

List again on 26.10.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.08.21
16:55:19 IST
Reason: